

THE GAUHATI HIGH COURT AT GUWAHATI

*(The High Court of Assam, Nagaland, Meghalaya, Manipur,
Tripura, Mizoram and Arunachal Pradesh)*

NOTIFICATION

Dated Guwahati, the 2nd November, 2012

No.HC.VII-100(Pt.-I)/2010/ 9578 /A. The Hon'ble Gauhati High Court has been pleased to depute the following Officers in Grade-I and Grade-II of the Assam Judicial Service to attend the National Seminar on mediation at district level at New Delhi scheduled to be held on **10.11.2012**.

1. Shri Kamalendu Choudhury,
District and Sessions Judge, Karimganj
2. Shri Parthiv Jyoti Saikia,
District and Sessions Judge, Udalguri
3. Shri Robin Phukan,
Registrar (Administration), Gauhati High Court, Guwahati & Secretary, Gauhati High Court Mediation Centre
4. Shri Mahmud Ahmed,
District and Sessions Judge, Goalpara
5. Shri Saiful Islam,
Civil Judge & Asstt. Sessions Judge, Jorhat & Secretary Jorhat Mediation Centre
6. Shri Surajit Kumar Dhar,
Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar & Secretary, Silchar Mediation Centre
7. Shri Mahendra Kalita
Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur & Secretary, Tezpur Mediation Centre
8. Smti Roushan Ara Rahman
Civil Judge & Asstt. Sessions Judge, Barpeta & Secretary, Barpeta Mediation Centre

By order,

Sd/- M.K. Bhattacharjee

REGISTRAR (VIGILANCE)
I/C, REGISTRAR GENERAL

NO. HC.VII-100 (Pt.-I)/2010/ 9579 - 9597 /A.

Dated- 02.11.2012

Copy forwarded for information and necessary action to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati

The Officers are placed on deputation for participating in the National Seminar on condition that (a) the Officer will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

3. The Registrar General/Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
4. Shri Kamalendu Choudhury, District and Sessions Judge, Karimganj

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5. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Udalguri
6. Shri Robin Phukan, Registrar (Admn.), Gauhati High Court, Guwahati & Secretary, Gauhati High Court Mediation Centre
- ✓ 7. Shri Mahmud Ahmed, District and Sessions Judge, Goalpara
8. Shri Saiful Islam, Civil Judge & Asstt. Sessions Judge, Jorhat & Secretary, Jorhat Mediation Centre
9. Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar & Secretary, Silchar Mediation Centre
10. Shri Mahendra Kalita, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur & Secretary, Tezpur Mediation Centre
11. Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Barpeta & Secretary, Barpeta Mediation Centre
12. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
13. The Joint Registrar (Judl-I/ Judl-II/ Vig. & Esstt.), Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
18. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.
19. Office File.

26/11/22
REGISTRAR (VIGILANCE)
I/C, REGISTRAR GENERAL

21/11/22